

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**N O T I F I C A T I O N**

4<sup>th</sup> November, 2015

HCM/A-72/2015-Estt./

This is to notify that the applications of the following applicants who have applied for the post of "Law Assistant" in response to this Registry's Advertisement No. HCM/A-72/2015-Estt./3462-70 dated, 26<sup>th</sup> May, 2015 are rejected on the ground(s) shown against their names.

Sl. No.	Name of the Applicant	S/o, W/o, D/o	Address	Reason(s) for Rejection
1.	Reena Chongtham	Ajit Chongtham	Singjamei Chingamakhong Chongtham Leikai,	Overage of 2 Months & 20 <sup>th</sup> Days as on 26 <sup>th</sup> May, 2015
2.	Seitinmang Haokip	Lunkhohen H.	Y. Langkhong village, P.O & P.S Saikul, Sadar Hill	Less than 55% (52.7% in LL.B)
3.	Irungbam Nareshkumar	(L) I. Maimu	Singjamei Chingamakha Kshetri Leikai, Imphal West	Overage (29 years) as on 26 <sup>th</sup> May, 2015
4.	Ngangbam Reeta	Ng. Indrajit Singh	Luwangsangbam Makha Leikai, Imphal East	Less than 55% (52.24% in LL.B)
5.	Priyanka Khumanthem	Kh. Darendra	Yaikul Poice Lane, Imphal West	Overage of 2 Years 2 Months & 23 Days
6.	Bonny Laishram	L. Indrakrishna Singh	Uripok Sinam Leikai, Imphal West	Overage of 3 Years 4 Months & 13 <sup>th</sup> Days.

Sd/-  
(GOLMEI GAIPHULSHILLU)  
REGISTRAR,  
HIGH COURT OF MANIPUR

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Contd...../

Endt: HCM/A-72/2015-Estt.113/13-27 Imphal, dated 4<sup>th</sup> November, 2015

Copy to:

1. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur  
- He is requested to upload the above notification in the official website of this Registry.
2. The Joint Registrar (Admn./PM&P), High Court of Manipur.
3. The Deputy Registrar (Judl.), High Court of Manipur.
4. The Principal Private Secretary to Hon'ble the Chief Justice.
5. All Assistant Registrars/Senior Grade Stenographers, High Court of Manipur.
6. The Lib-cum-Research Officer, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
9. The Director, Information and Public Relation, Imphal.  
- with one spare copy for favour of wide publicity in the News Item.
10. The Director, Doordarshan Kendra, Imphal  
- for favour of wide announcement in the News Item.
11. The Assistant News Editor, AIR, Imphal  
- for favour of wide announcement in the News Item.
12. The Editor ISTV Network / Impact TV, Imphal  
- for favour of wide announcement in the News Item.
13. The P.A to Registrar General, High Court of Manipur.
14. Notice Board / Guard File
15. Concerned file.

  
REGISTRAR,  
HIGH COURT OF MANIPUR  
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